

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 113 of 2006

Dated : July 3 , 2007

Present:

Hon'ble Mr.Justice Anil Dev Singh, Chairperson  
Hon'ble Mr. A.A.Khan, Technical Member

Mandi Gobindgarh Induction Furnace Association  
V/s.

...Appellant

P.S.E.B. & Anr.

....Respondents

Counsel for the Appellant : none

Counsel for the Respondents : Mr. Anand K. Ganeshan and  
Mr. J.C. Shukla, Registrar, PSERC  
Mr. Shashwat Kumar for PSEB

**ORDER**

There is no appearance on behalf of the appellant. It appears that the appellant is not interested in prosecuting the appeal. Accordingly, the appeal is dismissed for non-prosecution.

( A.A. Khan)  
Technical Member

(Anil Dev Singh)  
Chairperson